

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 203 of 2014

Dated : 26th September, 2014

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Tata Steel Ltd. ...Appellant(s)

Versus

**Jharkhand State Electricity Regulatory
Commission**

...Respondent(s)

Counsel for the Appellant(s) : Mr. M.G. Ramachandran

ORDER

Issue Public Notice.

The learned counsel for the State Commission seeks some time to file the reply. Accordingly, he is directed to file the same on or before 30.10.2014 after serving copy on the other side.

Post the matter on **10.11.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

**(Rakesh Nath)
Technical Member
ts/js**

**(Justice M. Karpaga Vinayagam)
Chairperson**